

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 09.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	New IA (IBC)/1007/2024, IA (IBC)/794/2021 in CP(IB) No.10/7/HDB/2017
NAME OF THE COMPANY	Kadevi Industries Limited
NAME OF THE PETITIONER(S)	Indian Bank
NAME OF THE RESPONDENT(S)	Kadevi Industries Limited
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1007/2024

Present: Ld. CS Dr. Ahalada Rao, Liquidator.

This is an application filed by the Liquidator to take on record the Progress Report. The progress report is taken on record. Accordingly, this application is allowed and disposed of.

IA (IBC)/794/2021

Present: Ld. CS Dr. Ahalada Rao, Liquidator.

Ld. Counsel Mr. GP Yash Vardhan for the Respondent No.1.

Ld. Counsel for the Respondent No.1 wants to file written submissions.

Ld. Counsel for the Applicant is directed to serve written submissions on the Respondent Counsel.

Let written submissions be filed within 2 weeks. **Matter is adjourned to 13.06.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)